

LIC Mutual Fund

6866. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of FINANCE be pleased to state:

(a) the number of persons who have invested in the LIC Mutual Fund Scheme, State-wise?

(b) the number of persons who have invested Rupees one lakh, and above, in the scheme State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). No State-wise record is maintained by the LIC Mutual Fund regarding the number of investors and the amounts of investment under the various schemes. The total number of applications received as on date under 15 different scheme of the LIC Mutual Fund stands at 5,41,737.

Dredging of Cochin Port

6867. PROF. K. V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount spent for dredging the Cochin Port during the last three years;

(b) the agencies to whom the work for dredging has been awarded; and

(c) the capital of the new dredger which is likely to be commissioned by August, 1992?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The amount on dredging at Cochin Port during the last 3 years is as follows:—

(Rupees in lakhs)

<i>Year</i>	<i>Amount spent</i>
1988-89	873.82
1989-90	931.82
1990-91	987.08

(b) Except for a small portion of maintenance dredging, which is done by port dredgers, the entire maintenance as well as capital dredging is carried out by Dredging Corporation of India.

(c) The hopper capacity of the new dredger is 1500 Cub. mts.

[*Translation*]

Recruitment Rules for Regional Rural Banks

6868. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) whether any rules have been framed for recruitment of various categories of staff in Regional Rural Banks; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The recruitment and promotion rules in respect of all categories of employees of Regional Rural Banks had been promulgated vide Government of India's notification No. F. 8 (3)/88-RRB dated 28.09.1988. However, consequent to the implementation of the award of National Industrial Tribunal and the report of the Equalisation Committee for RRBs, certain categories of posts in these institutions have been amalgamated/abolished. National Bank for Agriculture and Rural Development